

FORM A**PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
SARUS MARKETING PRIVATE LIMITED**

1	NAME OF CORPORATE PERSON	SARUS MARKETING PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	09/12/2005
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	RoC-Bangalore
4	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U72200KA2005PTC037911
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	6/12, Primrose Road, Gurappa Avenue, Bangalore Karnataka 560025 India
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	30/05/2020
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Mr. Thirupal Gorige No. 87, 2nd Floor, 21st Cross, 7th Main, N S. Palya, BTM 2nd Stage, Bangalore-560076, India Cell +91 94483 84064, LL +91 80 6532 2360 Email: gthirupal@gmail.com IP registration No. IBBI/IPA-002/IP-N00016/2016-17/10030
8	LAST DATE FOR SUBMISSION OF CLAIMS	29/06/2020

Notice is hereby given that Sarus Marketing Private Limited has commenced voluntary liquidation on May 30, 2020.

The stakeholders of Sarus Marketing Private Limited are hereby called upon to submit a proof of their claims, on or before 29th of June 2020 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 03/06/2020
Place: Bangalore




Thirupal Gorige
Liquidator